SHRI C. K. JAFFER SHARIEF : Sir, I entirely agree with the hon. lady Member, but one of the problems that we face is—it is even my experience—that the people come to us directly and say that their claims are not settled. There is a wife who legally claims that she is the right heir but sometimes some other lady comes and says that she is also a wife—. (*Interruptions*) . . .

SHRIMATI MIRA DAS : Somebody else can claim as a son or a daughter, but not as a wife.

SHRI C. K. JAFFER SHARIEF : No, no; I am telling you the experience. . . (*Interruption*) . . .

SHRI CHATURANAN MISHRA : Is it your personal experience ?

SHRI C. K. JAFFER SHARIEF : Sir, if there are more than one claimants, then there is a problem in ascertaining the facts. Sir, our endeavour would be to see that the right persons get the compensation. The courts are judicial in nature and unless they are satisfied fully, they will not accept any additions. So it depends more on the parties concerned than anything else that we can do.

SHRI SATISH AGARWAL : Thank you, Mr. Chairman. It is really very interesting to note that the number of claim cases pending in the Bangalore Bench is just four and I do support it that it is not on account of the fact that the hon. Minister hails from Karnataka. It is good, very good, but the pendency of cases in Patna is 178. In Bhopal it is 142 and in Jaipur it is 56. May I suggest to the hon. Minister one thing because, looking to the pendency of cases not only before the Railway Claims Tribunals, but also before the High Courts and the Supreme Court, he can't do anything at present ? We have experimented it in Rajasthan in regard to the cases pending before the Motor Accident Claims Tribunal. Eighty per cent cases were decided through the forum of Lok Adalats. Looking to the success of the Lok Adalat experiment in Rajasthan relating to motor accident claims' decision, where 80 per cent cases were settled mutually with the insurance companies, will the hon. Minister do such an experiment of Lok Adalats with regard to the Railway Tribunals also ? Will he consider this suggestion of mine to expedite the disposal of cases and provide immediate relief to the claimants and not have any alibi that they are not coming for ward, they are seeking adjournments, claimants are not there ? These are all alibis. The problems are there but will you do such an experiment in the Railway Claims Tribunals also as the one in Motor Accident Claims Tribunals in Rajasthan ?

SHRI C. K. JAFFER SHARIEF : Sir, I welcome the suggestion and I will examine it.

*422. *The Questioner* (*Shri Jagannath Singh was absent. For answer* vide *vol.* . . infra]

*423. [*The Questioner* (*Shri S. Austin*) *was absent. For answer* vide *col.* . . . infra].

Visit of US Assistant Secretary of State

*424. SHRI GAYA SINGH :
SHRI CHATURANAN MISHRA†

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Ms. Robin Raphel, Assistant Secretary of State of USA visited the country recently;

(b) if so, whether our country's strong resentment over the various statements made by her which seek to undermine our national integrity and even question Kashmir's accession to India was conveyed to her by the Foreign Ministry Officials ;

(c) if so, the details and her reaction thereto ; and

(d) if the answer to part (b) above be in the negative, what are the details of the discussions which took place between her and the Union Government and with what outcome ?

---

†The Question was actually asked in the floor of the House by Shri Chaturanan Mishra.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA) : (a) to (d) Statement is laid on the table of the House.

Statement

US Assistant Secretary of State for South Asian Affairs. Robin Raphel visited Delhi from 22 to 26 March, 1994.

During discussions in the Ministry of External Affairs, Ms. Raphel reiterated that main objective of her visit was to clear all misunderstandings and to place Indo-US relations on a sound footing. While reciprocating this sentiment, Government conveyed that certain statements emanating from the US, which lacked in balance, had impacted adversely on the ground situation in J&K. It was reiterated that Jammu & Kashmir was an integral part of India and the people of India would not tolerate attempts to undermine the nation's territorial integrity.

Ms. Raphel conveyed her Government's appreciation for India's transparency in J&K and its permission to international human rights organisations and diplomats to visit Jammu & Kashmir. The US Assistant Secretary stressed that the United States would continue to urge Pakistan to cease aiding and abetting terrorism in India. She emphasized that Indo-Pak disagreements over Jammu & Kashmir should be resolved within the framework of the Simla Agreement.

Discussions with Ms. Raphel and Government focused on issues of bilateral concern and were candid and constructive.

श्री चतुरानन मिश्र : अध्यक्ष महोदय, जवाब में कहा गया है कि यह जो डिस्कशन हुआ सुश्री राफेल के साथ, वह बड़ा कैंडिड एंड कंस्ट्रक्टिव था, तो हमारी अंग्रेजी उतनी मजबूत नहीं है और इसलिए मैं मंत्री महोदय से जानना चाहूंगा कि इन बिन्दुओं पर क्या-क्या कंस्ट्रक्टिव विचार हुआ ? क्या अमेरिका वाले कश्मीर का जो भारत में विलय हुआ, उन्होंने उसे फाइनल मान लिया ? क्या पंजाब के बारे में जो प्रेजीडेंट ने कहा था, उसको उन्होंने विदड्रा कर लिया ? क्या पाकिस्तान को जो वह एफ–16 विमान दे रहे हैं, जिससे इस क्षेत्र में अनबेलैंस क्रिएट होगा, उसको उन्होंने स्वीकार कर लिया कि हम इसको हटा देंगे, नहीं देंगे ? क्या भारत के मिसाइल बनाने के अधिकार को मान लिया कि क्रायोजनिक इंजन अगर हम रूस से लेंगे तो वे बाधा नहीं डालेंगे ? और क्या उन्होंने एन० पी० टी० के बारे में स्वीकार कर लिया कि भारत का स्टैंड करेक्ट है ? इन बिन्दुओं पर क्या कंस्ट्रक्टिव विचार हुआ, जरा इसको बता दें ।

श्री आर० एल० भाटिया : मैडम राफेल के साथ जो हमारी बातचीत हुई, उसमें जो पहले वह स्टेटमेंट देते रहे हैं, यू० एस० स्टेट डिपार्टमेंट से, तो उसके उपरान्त जो उन्होंने रवैया अख्तियार किया वह काफी नरम और लचीला था । मैं नहीं समझता कि अमेरिका ने कोई, जो उन · बेसिक पोजीशन है कश्मीर पर, उसमें कोई तबदीली आई है · (**व्यवधान**) . . .

श्री चतुरानन मिश्र : तो कंस्ट्रक्टिव क्या हुआ ?

श्री आर० एल० भाटिया : मैं बता रहा हूं, आपने सवाल किया है मुझे जवाब देने दीजिए । कंस्ट्रक्टिव यह हुआ कि उन्होंने अब माना है कि जो कश्मीर का मामला है, वह भारत और पाकिस्तान दोनों आपस में डायलाग करके, अंडर शिमला एग्रीमेंट वह बात-चीत करें और जो भी कश्मीर के मामले हैं, जो भी उन्होंने पहले स्टेटमेंट दी थी, उन्होंने इस बात को स्वीकार किया कि भारत और पाकिस्तान अंडर शिमला एग्रीमेंट आपस में बैठकर बातचीत करें ।

दूसरा सवाल आपने पंजाब के बारे में किया । पंजाब के बारे में उन्होंने कोई दोबारा उसका जिक्र नहीं किया क्योंकि हमने कहा था कि पंजाब में नार्मेलिटी है, वहां इलेक्शन हो चुके हैं । वहां का कोई मुद्दा नहीं है, उसके बाद उन्होंने इस बात को माना ।

जो आपने एफ–16 के बारे में कहा, एफ–16 के बारे में हमने उनको

क्लीअरली कहा है कि एफ–16 पाकिस्तान को देना हम एक बहुत बुरी बात और गलत बात समझते हैं क्योंकि इससे बहुत नुकसान होगा । पहली बात तो यह है कि भारत और पाकिस्तान के दरम्यान जो डायलॉग हो रही है या इंडिया बात करना चाहता है, उसमें एफ–16 पाकिस्तान को देने से बाधा पड़ेगी । दूसरे यह नुकसान होगा कि इससे इस रीजन में टेंशन बढ़ेगी और आर्म्ड रेस होगी और तीसरी बात यह है कि अमेरिका जो यह बात कहता है कि वह इस क्षेत्र में अमन चाहता है, भारत और पाकिस्तान के दरम्यान अच्छे रिश्ते चाहता है बाई डायलॉग, उसमें इस बात से बाधा पड़ेगी और यू० एस० के जो आब्जेक्टिव्स हैं, उसके जो प्लान्स हैं साउथ-ईस्ट एशिया के बारे में, उसमें हमको शक होगा । ये बातें हमने क्लीअरली उनको कही हैं ।

फिर आपने एन० पी० टी० का जिक्र किया है, जहां तक एन० पी० टी० का ताल्लुक है, हमारी पोजिशन बिल्कुल साफ है कि इंडिया वांट्स ग्लोबल, कम्प्रिहैंसिव एंड नॉन डिस्क्रिमिनेटरी रिजाइम और इसके अलावा हम इस बात को कोई डेल्यूट करने के लिए तैयार नहीं हैं । हमारी यह पोजीशन बिल्कुल साफ है और इस पर हम रिट्रेट करते हैं ।

श्री चतुरानन मिश्र : क्रायोजनिक इंजन के बारे में मैंने पूछा था कि क्या कहा उन्होंने ?

श्री आर० एल० भाटिया : जहां तक क्रायोजनिक इंजन के बारे में आपने कहा, उनके साथ इस लेवल पर इस बारे में कोई चर्चा नही हुई है, लेकिन हमारी इंडिया की पोजीशन इस पर बिल्कुल क्लीअर है कि हम बहुत जल्दी क्रायोजनिक इंजन में खुदकफील होने जा रहे हैं इसलिए इस लेवल पर यह डिस्कशन नहीं हुआ ।

श्री चतुरानन मिश्र : सभापति जी, मै मंत्री महोदय से जानना चाहता था कि अमेरिका के लोगों ने क्या कहा ? यह सारी बात कहते हैं कि हमने यह कहा, हमने यह कहा, इनको तो हम पहचानते हैं, हम चाह रहे थे कि यह उनकी कहेंगे, यह अपनी बात कह रहे हैं, अब आप हमको सुरक्षा प्रदान करें । उन्होंने कहा कि कंडिड और कंस्ट्रक्टिव, कंडिड तो हम समझ सकते हैं, कंस्ट्रक्टिव क्या है ? जितनी बात आप बोले हैं, किसी बात पर वह झुके नहीं, पीछे हटे नहीं और आप कहते हैं कि कंस्ट्रक्टिव । इसलिए अगर आप इजाजत दें तो पहले ही पार्ट में जरा इनको कहिए कि अमेरिका वाले क्या कंस्ट्रक्टिव एप्रोच लिए हैं वह बता दें, तब हम अगला सप्लीमेंटरी पूछेंगे ।

Then I will ask my second supplementary. He is repeating it again and again. It is all known to the country. The country wants to know what they have told you and what is constructive about it.

श्री आर० एल० भाटिया: उन्होंने यह कहा कि एक तो हम मिस-अंडरस्टेंडिंग क्लिअर करना चाहते हैं जो दो मुल्कों के दरम्यान पैदा हुई थी । दूसरे, उन्होंने यह कहा कि इण्डो–यू० एस० रिलेशंस को साउंड फुटिंग पर लाने के लिए अमेरिका तैयार है । जहां तक मैंने आपको एक्सप्लेन किया है कि उनकी जो बेसिक पोजीशन चाहे कश्मीर है या दूसरी बातें हैं, मैंने तो पहले ही माना है कि उनकी पोजीशन वह रही है । जो हमारी पोजीशन है वह मैंने आपको ब्यान की है ।

श्री चतुरानन मिश्र : अध्यक्ष महोदय, मेरा दूसरा सवाल है कि अगर यही बात है कि उनकी पोजीशन जो पहले थी वही है, तब भारत को झुक करके अमेरिका के सामने प्रणाम करने के लिए नहीं जाना चाहिए । हम अमेरिका से संबंध अच्छा करने के पक्ष में हैं, हम कोई कांफ्रेंटेशन नहीं चाहते । लेकिन अगर सारी बात वह नहीं मान हैं तो झुक करके हमारे प्रधान मंत्री को साष्टांग प्रणाम करने के लिए मत भेजिए । जब अनुकूल परिस्थितियां हों तब जाएं ।

आप लोग पहले बातचीत करके क्लिअर कर लीजिए कि वास्तव में कंस्ट्रक्टिव है। तो आपने जो कुछ जवाब दिया इसमें it may be candid but nothing is constructive and this is not the right occasion to go there.

यह हम आपसे रिक्वेस्ट करेंगे कि इसके संबंध में सरकार को क्या कहना है। क्योंकि अभी भी हम लोगों ने देखा है कि आपने अभी कुछ लोगों को अन-आफिशियल लंदन भेज दिया है गुप चुप बात करने के लिए। सारे देश में यह चिंता फैल रही है कि आप अमेरिका के सामने झुकने के लिए जा रहे हैं। भारत का अपना एक राष्ट्रीय सम्मान रहा है। हम कमजोर हो सकते हैं, गरीब हो सकते हैं लेकिन जिस तरह से यह सरकार झुकती चली जा रही है, यह लज्जाजनक बात हो रही है। इसीलिए हम आपसे स्पष्टीकरण चाहेंगे कि लंदन में जो आपने टीम भेजी है, वह किस बात के लिए भेजी है और बार-बार उनके सामने ऐसा क्यों झुक रहे हैं? यह भी हमको बताइए कि यह अनुकूल परिस्थिति कैसे पैदा करेंगे ?

श्री आर० एल० भाटिया : मैं इस बात को बिल्कुल नहीं मानता कि भारत अमेरिका के सामने झुक रहा है। चतुरानन मिश्र जी, इतने सीनियर लीडर हैं। मुझे ऐसा नहीं लगता कि क्या यह 90 करोड़ व्यक्तियों का देश किसी के आगे झुक सकता है। हम बिल्कुल नहीं झुकेंगे। आप अखबारी खबरों में मत जाइए। मैं जो कहना चाहता हूं वह सुन लीजिए ··· (**व्यवधान**)

आप हमको बोलने का मौका तो दें। आपने सवाल किया मुझे जवाब देने का तो मौका दें। भारत अमेरिका के सामने झुक नहीं रहा है और न ही आपको इसमें ऐसी चिंता करने की गुंजायश है। भारत 90 करोड़ आदमियों का देश है। यह न पास्ट में कभी झुका है और न आगे कभी झुकेगा। जहां तक आप कह रहे हैं कि प्राईम मिनिस्टर को वहां नहीं जाना चाहिए, मैं समझता हूं कि यह गलत बात होगी, क्योंकि किसी भी दूसरे मुल्क से हमें टॉक करना चाहिए, जो हमारे डिफ्रेंसेज हैं उनको नेरो डाउन करना चाहिए और खास तौर पर अमेरिका जिसके साथ हमारे इकोनोमिक रिलेशंस बहुत बड़े हैं, आपको मालूम है कि मैंने इस सदन में कहा था कि इस वक्त अमेरिका के साथ हमारी सात बिलियन यू० एस० डालर ट्रेड हो गई है और वह सबसे बडा इंवेस्टर है इस कंट्री में और भारत को सबसे बड़ा टेक्नोलोजी का सोर्स है और जितनी भी कॉलोबोरेशन इंडिया में हुई है उसमें 30 परसेंट अमेरिकन है। जब हमारे और उनके ताल्लुकात बढ़ रहे हैं ·· (**व्यवधान**)

MR. CHAIRMAN : I think the Minister can answer the question pointedly.

SHRI R. L. BHATIA : I am coming to the qestion. There is no harm. इसीलिए अमेरिका के साथ बातचीत पहले हमारे छोटे लेवल पर अफसरों में होती रही है, अब वह हाईएस्ट लेवल पर हो रहा है। जहां हम अपनी तमाम बातें जिसमें हमारे डिफ्रेंसेज हैं, जैसे एन०पी०टी० है, उस पर हम उनको हाईएस्ट लेवल पर क्लिअर कर सकेंगे। दूसरी बात, जो उन्होंने कहा कि जो आज के अखबार में बात आई है कि लंदन में सीक्रेट टॉक हो रही है। ऐसी कोई सीक्रेट टॉक नहीं है। यह 1992 में यूनाईटेड नेशंस में उस वक्त हमारी और अमेरिका के साथ बातचीत हुई थी कि हमारे साथ बाई लिटरल डायलॉग होनी चाहिए आर्मामेंट पर, एन० पी० टी० पर और सिक्योरिटी इश्यू पर। उस वक्त से तीन मीटिंग ऑलरेडी हो चुकी हैं, चौथी मीटिंग लंदन में हो रही हैं, जो आज से शुरू हो रही है। लेकिन यह आफिसर्स की मीटिंग है, यह कंटीन्यूड है। ऑन गोइंग प्रोसेस है बिटवीन दि आफिसर्स।

जितनी ये मीटिंग्ज हुई हैं, ऐडीशनल सेक्रेटरी लेवल पर हुई हैं और लंदन में भी इस तरह अफसर मीटिंग कर रहे हैं। तो ये मीटिंग्ज होती हैं विचारों के आदान-प्रदान के लिए। यह कोई पोलिटिकल लेवल पर मीटिंग तो है नहीं, कोई सीक्रेट भी नहीं है क्योंकि अफसर तो मिलते रहते हैं। ऐसी मीटिंग्ज जापान के साथ भी हुई है और दूसरे मुल्कों के साथ भी हुई हैं।

It is a normal process that officers meet each another.

श्री चतुरानन मिश्र : अध्यक्ष महोदय, एक प्वाइंट पूछना चाहता हूं। डॉलर का भारत की इज्जत से क्या रिश्ता है ? अगर उन्होंने डॉलर दे दिया आपको, तो इसका भारत की इज्जत से क्या रिश्ता है ? आप भारत की इज्जत का बताइए ··· (**व्यवधान**) सबसे बड़ी ट्रबल तो वही क्रियेट कर रहे हैं। अगर आप यह कहें कि वे आपको रुपया देते हैं, इसलिए हम झुकते हैं, यह अच्छी बात नहीं है 87 करोड़ के देश के लिए ··· (**व्यवधान**)

MR. CHAIRMAN : Now, may I call the next speaker ? Shri S. Jaipal Reddy.

SHRI S. JAIPAL REDDY : Thank you, Mr. Vice-Chairman, Sir, the hon. Minister has not been able to explain to us how the discussion with Ms. Robin Raphel was constructive and, if it was not, why the word was used. Sir, we all know that Ms. Robin Raphel questioned the validity of the Instrument of Accession and in all her public utterances here, she did not go back on her position at all. She did not clear the misunderstanding because there was no misunderstanding. She, in fact, reinforced India's understanding of America's position on all these issues. Coming to the London meeting, Sir, Robert Einhorn was a part of the team led by Strobe Talbott who is even junior to Ms. Robin Raphel. And a retired diplomat, a very senior diplomat, Mr. Krishnan, is holding secret confabulations in London with a team led by such a junior diplomat. If it is a discussion between the Indian and American team and if it is not a secret meeting, why is it being held in London? If it is so, why are you trying to barter away the sovereignty of the country under the cover of darkness ?

SHRI R. L. BHATIA : Sir, there is a difference between what Ms. Robin Raphel said first and what she explained now. Formerly she was linking the Kashmir issue with human rights and non-proliferation affairs. But, this time, it was absolutely clear—and this is what I said in reply to Mr. Chaturanan Mishra's question as well—that they did not link Kashmir with these issues and Mr. Talbott made it absolutely clear, in his press statement, that there was no linkage of the question of Kashmir with human rights as well as non-proliferation issue. As regards his second question, why the meeting is taking place in London and why it is being represented by a lower grade officer of America and a higher grade officer of India, I would say that the meeting was arranged in London because it suited the convenience of both the countries. Otherwise there is no particular reason for it. Secondly, since the issue is important and the Prime Minister was going to the U.S.A., we sent Mr. Krishnan, being our senior officer, who is also an expert on this issue, so that we could emphasise India's point of view and... (*Interruptions*).

SHRI S. JAIPAL REDDY : But why in London ? Sir, we invoke your protection. We deserve your protection, Sir. Is that the answer that should be given to our question, Sir ? I would like to know why the meeting is being held in London ? (*Interruptions*)

THE LEADER OF OPPOSITION (SHRI SIKANDER BAKHT) : I am sorry. The hon Minister is indulging in rhetories over a specific question. There is something serious involved in this matter but no straightforward reply is coming. I am very sorry.

SHRI R. L. BHATIA : Sir, is there any ban on having a meeting in London if it suits the convenience of both the sides ? (*Interruptions*).

SHRI S. JAIPAL REDDY : Why is London considered a favourable resort for this ?

SHRI R. L. BHATIA : It always happens that whenever a meeting takes place... *(Interruptions)*

SHRI S. JAIPAL REDDY : Mr. Chairman, Sir, the hon. Minister would have never confirmed the meeting but for the disclosure of the meeting in today's *Indian Express.* This seems to be a clandestine meeting to transact conspiratorial business.

SHRI R. L. BHATIA : This is a regular, on-going process. What is the secret in it ? They continue to meet each other in different countries. As I have explained, our officials meet the officials of America, Germany and other countries. It is an on-going process.

SHRI S. JAIPAL REDDY : In that case, why did you not tell the Parliament earlier ? Why did you not take the nation into confidence ?

SHRI R. L. BHATIA : This is an important question and I would like to reply to this. If there is anything substantive which has been agreed to by the two Governments, I would certainly have come to Parliament. There is no agreement at all. India's position remains the same. We want a global, comprehensive and non-discriminatory regime. We are going to emphasise this again and again, at any level, in any meeting and anywhere in the world.

श्री जगदीश प्रसाद माथुर : श्रीमन्, यह प्वाइंट मैं जीरो अवर में उठाने वाला था, यहां उठ गया, इसलिए मैं पूछ रहा हूं..... **(व्यवधान)** फिर भी उठाएंगे.. **(व्यवधान)**

SHRI S. JAIPAL REDDY : It is an issue concerning the future of our country. It is an issue of the day, not merely of the Zero Hour the Question Hour... *(Interruptions)*..

MR. CHAIRMAN : Mr. Mathur is saying something else. He has asked for my permission to speak during Zero Hour. Now, he is asking a question.

श्री जगदीश प्रसाद माथुर : इस सदन की भावना दीखती है कि मैं जीरो अवर में उठाऊं, इसलिए दोबारा उठाऊंगा । इसलिए मैं इसे न उठाकर दूसरा सवाल पूछना चाहता हूं । आप ने कहा मिस रैफल के बारे में, उसका उत्तर नहीं आया । ..... **(व्यवधान)**

मिस है या मिसेज है , इस से मुझे क्या लेना है ?..... **(व्यवधान)**

SHRI S. JAIPAL REDDY : Mr. Chairman, Sir, Mr. Mathur should be forgiven for this expression for his complete innocence of all these things.

SHRI JAGDISH PRASAD MATHUR : I never knew that he was an expert in it. जब यह प्रश्न बार-बार आया है तो आपको जानकारी होगी कि क्या यह सही नहीं है कि जो स्टैंड मिस या मिसेज रैफल को छोड़कर अन्य अधिकारी लेते हैं, क्या उन्होंने इसी प्रकार की बात आप को अपनी निजी बातचीत मे नही कही है ? आप जो कहते है कि वह अन-इंपार्टेंट है, कम से कम मेरा अनुभव यह है कि उनके जो अधिकारी हैं लोवर दैन अंबेसेडर, उन्होंने भी कहा है कि हमारा यही स्टैंड है कि कश्मीर का ऐक्सेशन क्वेश्चनेबल है, तो क्या सरकार के साथ जो निजी बातचीत होती है उसमें इस बात का कंफर्मेशन नहीं मिलता ।

SHRI R. L. BHATIA : Will you please repeat your question ?

श्री जगदीश प्रसाद माथुर : जो रैफल ने कहा, आपने भी जवाब में कहा है कि रैफल ने अपना स्टैंड नहीं बदला । लेकिन आप का कहना है कि वह बात छोटे अधिकारियों ने कही है, लेकिन मेरा पर्सनल अनुभव है कि अंबेसडर को छोड़कर जितने भी डिप्लोमेट दिल्ली मे अमरीका के है वह यही कहते है कि रैफल जो कहती है बिल्कुल ठीक कहती है । तो मेरा सवाल यह है कि डिप्लोमेटिक हाई लेवल पर इस बात का कंफर्मेशन नही होता है कि रैफल का जो कहना है वह सही है ?

श्री आर०एल० भाटिया : रैफल का कहना बिल्कुल सही नही है, आप भी ऐसा ही मानिए । . . .

श्री जगदीश प्रसाद माथुर : हम तो मानते हैं, आप भी मानिए । ऐक्सेशन कंप्लीट है, यह हमारा निश्चय है । लेकिन अमरीका का ऐटीट्यूड वह नहीं है जो रैफल का है, वह आपको यकीन है क्या ?

श्री आर० एल० भाटिया : मैंने आपको क्लिअर बात कही जो यू० एस० डिपार्टमेंट की, रैफल की और दूसरे लीडर्स की आई है । बाद में जो रैफल आई और उस के बाद तालबॉट आए उनमें इतना ही अंतर है कि न तो वह कश्मीर से लिंक कर रहे हैं ह्यूमन राइट्स को और न ही लिंक कर रहे हैं कश्मीर के ऐक्सेशन से । ...Let me make it clear. Please be patient. I am coming to your point. इतना ही अंतर दिखाई दिया । बाकी जो यू०एस० की पोजीशन है, मैंने आप को कहा है कि कश्मीर के बारे में जो बेसिक पोजीशन है कि कश्मीर एक डिस्प्यूटिड टेरीटरी है, हम इस बात को नहीं मानते हैं । Kashmir is an integral part of India and we are not ready to have any negotiations on this point.

SHRI SIKANDER BAKHT : I am sorry. The hon. Minister has been using the world 'link' a number of times. What does he mean by 'link'? From our point of view, it may be the question of accession; it may be the question of NPT; it may be the question of human rights. All the three issues are being used by the U.S. to bring pressure on India and it is totally and entirely a linked matter. What do you mean by saying that it is not linked ?

MR. CHAIRMAN : I have called another Member.

DR. BIPLAB DASGUPTA : According to the note that has been given to us, the main objective of the visit of Ms. Raphel was to clear all misunderstandings and she might have cleared some misunderstandings. I don't know. But she created many more misunderstanding by the statements she made. You all know that the Americans are past-masters in double-speak, in triple-speak, in multiple-speak. They speak with many voices. This is how they keep both the Israelis and large sections of the Arabs together. This is how they keep happy both the sections of Africans. This is always the position when they deal with India and Pakistan. So, the question is not what Ms. Raphel says in private. The question is, there are different State Government officials there who have been making statements which are directly against our interest. All that the Minister has said is what India's position is. Whenever we ask questions he says "We have a clear position." We know that. The question is what they have said and not what we have said. We have a number of important issues, like the Cryogenic deal, like the question of accession of Kashmir, like the F-16 aicraft being given to Pakistan, like the whole question of nuclear capping, like the question of human rights. What have been the issues they have raised and what has been the answer we have given ? We want these questions and answers categorically. What were the questions raised by them and what were our answers ? This has not been clarified. Another point I would like to know from the hon. Minister is as to what exactly transpired on the specific questions, not a general statement on our position. At the same time, I would like to know—Mr. Chavan is here—whenever a Junior official comes from the U.S....

MR. CHAIRMAN : Please sum up your question.

DR. BIPLAB DASGUPTA : Whenever a junior official from the U.S. comes, he gets access to the seniormost officials and Ministers in the Government. Would a Deputy Secretary from the Indian Government be permitted access to any Minister in the U.S. ? Will a Deputy Secretary from here gain access to the senior Ministers in the U.S. ? How come that a very very junior official, like Ms. Raphel, meets the seniormost Ministers of the Government, makes statements and we make a lot of fuss about her ? I think you must have some sense of dignity and some sense of self-respect as far as this country is concerned, and the Government should not yield like this... (*Interruptions*)

SHRI R. L. BHATIA : My friend has raised the point as to why a junior official of the United States was given that much importance and access. I would like to inform the House that it differs from country to country. In Pakistan she met the President of Pakistan; she met the Prime Minister of Pakistan, but in India... ..

DR. BIPLAB DASGUPTA : SO what ?

SHRI R. L. BHATIA : Sir, the Member should have the patience to listen... (*Interruptions.*)

MR. CHAIRMAN : Let the Minister answer. You should not interrupt.

SHRI R. L. BHATIA : The hon. Members should have the patience.

SHRI S. JAIPAL REDDY : Why does he want to equate India with Pakistan ?

MR. CHAIRMAN : Let him speak. Please listen.

SHRI S. JAIPAL REDDY : Pakistan has been a client State of the U.S. We have been an independent sovereign State. Why is he trying to equate India with Pakistan ? (*Interruptions.*)

SHRI R. L. BHATIA : I am not yielding. Please listen. But in India, she met only the officials. She met the Secretary of M.E. A., Secretary, Finance, Secretary, Commerce. The meeting was arranged at that level.

Then, she wanted to call on me and the Home Minister. Shall we say 'No' ? If somebody... (*Interruptions*)

SHRI S. JAIPAL REDDY : Why not ? (*Interruptions*)

SHRI R. L. BHATIA : This is not the culture of this great country. If somebody comes and makes a request, we accede to it But all the substantive talks... (*Interruptions*). I am not yielding. (*Interruptions*). All the substantive talks were taking place at the official level; not at a higher level. (*Interruptions*)

MR. CHAIRMAN : Dr. Biplab Dasgupta, will you please sit down ? The hon Minister is explaining. He has patiently listened to all your questions. Now, please listen to him without interruption.

SHRI R. L. BHATIA : Sir, there was an official-level meeting where they discussed the problems between the two countries. Then, she made a request. She wanted to call on me and the Home Minister. It was agreed to. That is all. (*Interruptions*).

MR. CHAIRMAN : Somappa R. Bommai

DR. BIPLAB DASGUPTA : Tomorrow, if the Defence Secretary makes a request to meet a Minister there... (*Interruptions*)

MR. CHAIRMAN : I have called Mr. Bommai. Please sit down. This is not a cross-examination.

SHRI G. G. SWELL : Sir, give an opportunity to us also.

SHRI SOMAPPA R. BOMMAI : Mr. Chairman, Sir, a lot of time has been taken on this question, but we have not got the answer. I would like to know from the hon. Minister whether, in the discussion, they changed their stand. The stand of the U. S. A. has been that there is no accession of Kashmir to India. This is their stand. They also say that a dialogue should take place on the basis of the U. N. Resolutions where there is a reference to plebiscite. Did they change their stand ? Did they change their stand and accept that the dialogue between India and Pakistan should take place on the basis of the Shimla Agreement ? I would like to know whether the Shimla Agreement figured in the discussions. Did they agree to it ?

Concerning the visit and meetings, I would like to know from the hom Minister. How is it that the U.S.A. has not appointed an Ambassador to this country for the last so many months ? Also, our Ambassador in the U. S. A has not been able to get an interview with the President up till now. What an insult to this country ! (*Interruptions*)

SHRI R. L. BHATIA : You asked a question whether their sand on the accession of Kashmir to India and other matters relating to the dispute were discussed between us. Yes. They were discussed They did not mention all those points which they had mentioned in their previous statements. Their general view was this.

They accepted that there should be a dialogue between India and Pakistan to resolve the differences under the Shimla Agreement. They agreed to it. They made a statement also in this respect. This is the position.

In regard to your other point as to why our Ambassador has not been also to meet the President..

SHRI SOMAPPA R. BOMMAI : For the last one-and-a-half years, our Ambassador has not been able to meet the President. He could not get an audience so far.

SHRI DIGVIJAY SINGH : Despite his request.

SHRI SOMAPPA R. BOMMAI : This is an insult to this country.

SHRI R. L. BHATIA : In regard to your question as to why they have not sent their Ambassador here, they are sending him They have declared the name also.

SHRI S. JAIPAL REDDY : They have named His Excellency Mr. Wisner. There is a lot of controversy about his background too.

SHRI G. G. SWELL : Sir, we are too obsessed with Miss Robin Raphel. I cannot understand it. She was a parvenu in her own Department. When she came the first time, her mouth ran away with her and she was losing credibility in her own Department. The second time she came, she tried to smoothen things out. In any case, her visit was supplanted by the visit of her senior, the Deputy Secretary of State, Mr. Strobe Talbott. Mr. Strobe Talboot went back to his country after holding discussions in Delhi and Islamabad, upbeat. He was given the impression that we have given some hope to him, that he would achieve his purpose of bringing about denuclearisation in South Asia.

And now it is clear from today's papers that we are sending a team to hold some secret discussions in London. So I would like to know whether Mr. Strobe Talbott was given the impression that we are slowly, gradually, changing our position in regard to the proposal of 5+2+2 meeting on the question of regional denuclearization.

SHRI R. L. BHATIA : Sir, I would like to explain that Mr. Talbott did put forth these proposals before us. They were giving the American points of view. The first is, they want to cap. The second is to reduce and the third is to have a global regime. That is their point of view. But all these positions are totally unacceptable to us. Our position has been explained many times. I want to reiterate here again today that India's position is the same, that we want a global, comprehensive and non-discriminatory regime and we are not going to dilute our position as you have stated. . . (*Interruptions*) . . Let me reply to the second part of your question. Now, you said there was a secret meeting in London. I have already explained earlier that there is no secret about it because these are meetings of the officers—bilateral meetings—which continue to be held every year. They are being held since 1992. Three meetings have already taken place. Now this is the fourth meeting between the officers. Now, about the question why the House was not informed, why the people did not come to know earlier, simply because it appeared in the *Indian express*, it doesn't become a secret one. It is nothing of the kind, because the officers of the two Governments and other Governments continue to meet at that level, and unless there is something substantive, I cannot come to the House and say . . (*interruptions*).

SHRI E. BALANANDAN : What is there to explain ? It is an open stand.

SHRI R. L. BHATIA : This is an ongoing process. There is nothing new that I should report to you.

MR. CHAIRMAN : The Minister has explained the point Mr. I. K. Gujral . . . (*Interruptions*) . . . please sit down.

SHRI INDER KUMAR GUJRAL : Sir, my hon. friend is trying to oversimplify a very complex situation. It is of course, a fact that the officials have met in the course of the last year, but it is also a fact that in those meetings a commitment was given by the officials that we are willing to convert bilateral talks into a multilateral framework. This talk now has two dimensions. One—it is the fallout of the Talbott proposals of 5+2+2. The proposal also

says that the meeting would take place in a third country. So the meeting taking place in a third country. And the delegation is not entirely official. The leader of the delegation, Mr. Krishnan, is a retired Foreign Service man, who retired long ago. He has been commissioned back to lead this. May I ask him (1) why the meeting in London for their bilateral talks, (2) why the summoning and commissioning of Mr. Krishnan, and (3) can you give us a categorical commitment that the Government will not concede to the 5+2+2 proposal under any circumstances?

SHRI R. L. BHATIA : Sir, Mr. Gujral has come late : I have already explained this question. Firstly, about the proposal given by Mr. Talbott, it was made very clear that India has a certain position—which I have already explained—and we are not going to change that position. Coming to the meeting in London, in a third country, because it was agreed upon, for the convenience of the two sides we were to meet there.

SHRI INDER KUMAR GUJRAL : Why?

SHRI R. L. BHATIA : Why not? What is the harm in meeting in a third country ?

SHRI INDER KUMAR GUJRAL : Can you give a single instance when bilateral talks in Indian history had taken place in a third country—any one single instance?

SHRI R. L. BHATIA : I would only like to say that it is the understanding

SHRI PRAMOD MAHAJAN : You are repeatedly saying "convenience." What is the convenience in it ?

SHRI R. L. BHATIA : It is the understanding that we will meet. The whole idea is what we discuss. .

श्री दिग्विजय सिंह : सभापति महोदय, यह मामला विदेश मंत्री के जवाब का नही है . . . . (व्यवधान)

श्री एम० एस० अहलूवालिया : जवाब सुनने की भी हिम्मत रखनी चाहिए। . . . (व्यवधान)

MR. CHAIRMAN : Will you please sit down? I have given plenty of scope to Members on this, but I cannot give any more scope. Please, You cannot get up and say like that. I have been very generous to Members to express their sentiments.

SHRI R. L. BHATIA : I would like to explain what substantive discussion we had and what the result was. Instead of that, you are laying emphasis on where we are meeting. I think, this is not that important. You should be concerned with the discussion. Here is an occasion when our Prime Minister is going to America. We should send a senior diplomat, a retired diplomat who is an expert on that, to explain India's position. That is how Mr. Krishnan has been sent.

SHRI INDER KUMAR GUJRAL : I must say that the hon. Minister is confused between two points. One it is not a team of officials going for preparation of the visit . . . . (*Interruptions*)

SHRI DIGVIJAY SINGH : What is the objection? . . . (*Interruptions*)

MR. CHAIRMAN : I pass on to the next question, Question No. 425.

SHRI TRILOKI NATH CHATURVEDI: Sir, more time is needed on Question No 424.

MR. CHAIRMAN : I have given more than enough time on the question. . . . (*Interruptions*)

I will not listen any more. I asked for the next question, please. . . . (*Interruptions*) will you kindly sit down?

SHRI TRILOKI NATH CHATURVEDI: I walk out (*At this stage, the hon. Member left the Chamber*)

SHRI DIGVIJAY SINGH : Sir, this is a very serious question.

MR CHAIRMAN : I know it. You may ask for a discussion

SHRI DIGVIJAY SINGH : Therefore, you allow a discussion. (*Interruptions*)

MR. CHAIRMAN : This is Question time. . . . (*Interruptions*)

SHRI DIGVIJAY SINGH : You give time than.

MR. CHAIRMAN : Will you please sit down?

Everybody in the House cannot ask questions.

मध्य प्रदेश विधान सभा द्वारा छत्तीसगढ़ राज्य हेतू पारित किया गया संकल्प

*425 **श्री गोविन्द राम मीरी :** क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार को मध्य प्रदेश विधानसभा द्वारा 'पृथक छत्तीसगढ़ राज्य' बनाये जाने के संबंध में 18 मार्च, 1994 को सर्वसम्मति से पारित संकल्प की जानकारी है;

(ख) "पृथक छत्तीसगढ़ राज्य" बनाये जाने हेतु केन्द्रीय सरकार द्वारा अपनी ओर से अब तक क्या कार्यवाही की गयी है ;

(ग) क्या राज्य पुनर्गठन आयोग की स्थापना करने के संबंध में कोई प्रस्ताव सरकार के विचाराधीन है; और

(घ) यदि हां, तो यह कब तक स्थापित होगा ?

गृह मंत्री (श्री एस० बी० चव्हाण) :(क) जी हां, श्रीमान ।

(ख) से (घ) : राज्यों के मौजूदा स्वरूप के किसी प्रकार के पुनर्गठन पर भारत सरकार इस समय विचार नही कर रही है ।

श्री गोविन्द राम मीरी : माननीय सभापति महोदय, यह जवाब सुनकर मेरे साथ छत्तीसगढ़ की दो करोड़ जनता को आघात पहुंचा है । यह तो वैसे ही हो गया जैसे रोम जल रहा था और नीरो वहां चैन की बंसी बजा रहा था । अगर कहा जाए कि वहां अकाल पड़ा है और राहत कार्य खोलने की जरुरत है तो सरकार कहती है कि अभी इस पर विचार नहीं कर रही है । जवाब ऐसे ही हुआ है । मैं समझता हूं सर कि सरकार शायद छत्तीसगढ़ और वहां के निवासियों की भावनाओं से अवगत नहीं है । मैं उन्हें बताना चाहता हूं कि किन परिस्थितियों में मध्य प्रदेश की विधान सभा ने यह संकल्प पारित किया है सर्व सम्मति से दलगत भावना से ऊपर उठकर और कांग्रेस के घोषणा पत्र में भी यह बात कही गयी थी चुनाव में वोट पाने के लिए, जीतने के लिए कि हमारी सरकार बनेगी तो हम छत्तीसगढ़ को पृथक राज्य बना देंगे । आज यह वादा खिलाफी हो रही है । सभापति महोदय, मैं कहना चाहता हूं कि हिन्दुस्तान में सबसे बड़ा प्रांत मध्य प्रदेश है और छत्तीसगढ़ उसका एक बटे तीन हिस्सा है जिसमें सात जिले आते हैं, रायपुर, बिलासपुर, रायगढ़, सरगुजा, बस्तर, राज नंदगांव और दुर्ग । सभापति महोदय, मध्य प्रदेश का कुल क्षेत्रफल 4,43,000, वर्ग किलोमीटर है और छत्तीसगढ़ का क्षेत्रफल 1,35,194 वर्ग किलोमीटर है । मध्य प्रदेश की जनसंख्या लगभग सात करोड़ है और छत्तीसगढ़ की जनसंख्या दो करोड़ है । वहां पर 90 विधान सभी की सीटें है । 11 लोक सभा की सीटे है । वहां से 5 राज्य सभा के सदस्य है, वहां से दो केन्द्रीय मंत्री हैं ..... (**व्यवधान**)

MR. CHAIRMAN : Will you please now conclude your question?

SHRI GOVINDRAM MIRI : I am coming to that, Sir.

SHRI AJIT P. K. JOGI : This is his maiden question. Let him take time.

श्री गोविन्द राम मीरी : सर, मैं बता रहा हूं कि छत्तीसगढ़ नेगलेक्टेड है (**व्यवधान**) आप तो छतीसगढ़, बिलासपुर से आते हैं, आप तो सपोर्ट कीजिए ... (**व्यवधान**)

सर, मैं यह कहना चाहता हूं कि छत्तीसगढ़ जो है वह जार्डन, कोरिया, बंगलादेश से ड्योढ़ा, पंजाब से दुगुना, केरल व मेघालय से चौगुना, त्रिपुरा, लेबनान से 13 गुना व नीदरलैंड